## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/367/ (IB)/2017

NAME OF THE PETITIONER(S)

: ASHA SILK MILLS

NAME OF THE RESPONDENT(S)

: NAIHAA RETAIL PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

Greekaig alli J.

REPRESENTATION BY WHOM

Geefhagall. T.

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**ORDER** 

The counsel for the petitioner present and submited that as per the order dt. 20.07.2017 the paper publication has already been made to effect the service on Respondent and prays for time for filing an affidavit alongwith the proof of publication. At request, time is enalraged. Put up on 22.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD, SHARIEF TARIO) MEMBER (JUDICIAL)